

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2812/2015

New Delhi, this the 18th day of January, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

1. Pritam
S/o. Mohinder Singh
Aged 46 years,
Village Kont District-Bhiwani
Haryana.
2. Mohan
S/o. Kaushal Chander
Aged 35 years,
Village Jalan, District-Bhiwani
Haryana.
3. Kartar Singh
S/o. Deepchand
Aged 36 years,
Village Manheru District-Bhiwani
Haryana.
4. Shariq Mohammed
S/o. Sadiq
Aged 36 years,
Village Sanga, District-Bhiwani
Haryana.
5. Narender Kumar
S/o. Ramswaroop
Aged 39 years,
Fatehgarh,
Haryana.
6. Suresh Singh
S/o. Bhagat Singh

Aged 40 years,
Village Manheru, District-Bhiwani
Haryana.

7. Gajender Kumar
S/o. Ajit Singh
Aged 42 years,
Village Kitlana District-Bhiwani
Haryana.
8. Krishan Kumar
S/o. Surajbhan
Aged 34 years,
Village Neemrivali, District-Bhiwani
Haryana.
9. Dharmchand
S/o. Nanadram
Aged 38 years,
Village Dhareru, District-Bhiwani
Haryana.
10. Rajbir Singh
S/o. Dhansiram
Aged 40 years,
Village Iswarwal
District-Bhiwani (HR)
11. Pradeep Kumar
S/o. Jaibir
Aged 39 years,
Village Barsana, District-Bhiwani
Haryana.
12. Ramesh Kumar
S/o. Prabhatiram
Aged 41 years,
Village Jhajjar
13. Jitender
S/o. Dharampal
Aged 33 years,
Fatehgarh, Tehsil Charkhi Dadri
District-Bhiwani,
Haryana.

14. Ram Avtar Singh
S/o. Bhagwan Singh
Aged 34 years,
District, Bhiwani,
Haryana.

15. Vinod Kumar
S/o. Om Prakash
Aged 35 years,
District-Bhiwani
Haryana.

16. Ram Kishan
S/o. Chand Ram
Aged 32 years,
Loharwara, Tehsil Dadri,
District-Bhiwani
Haryana.

17. Parmanand
S/o. Ram Kumar
Aged 34 years,
Jhinjhar, Tehsil-Dadri,
District-Bhiwani,
Haryana. ...Applicants

(By Advocate : None)

Versus

Union of India
Through Secretary,
Department of Posts,
Ministry of Communications & IT,
Dak Bhawan, Sansad Marg,
New Delhi-110 001. ...Respondent

(By Advocate : Shri G.S.Virk)

O R D E R (O R A L)**Hon'ble Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last two dates, there was no appearance on behalf of the applicants. It therefore, appears that they are no longer interested in pursuing this OA. Accordingly, the OA is dismissed for default and non prosecution.

(Raj Vir Sharma)
Member(J)

(Shekhar Agarwal)
Member(A)

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